

ITEM NO.3

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(ONLY C.A. NOS. 24432453 & 2454-2464 OF 2021 is to be listed for withdrawal of application for substitution.)

WITH

C.A. No. 2443-2453/2021 (III-A)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 114503/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114504/2023

IA No. 114503/2023 - APPLICATION FOR SUBSTITUTION

IA No. 114504/2023 - EXEMPTION FROM FILING O.T.)

C.A. No. 2454-2464/2021 (III-A)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 114537/2023

FOR EXEMPTION FROM FILING O.T. ON IA 114539/2023

IA No. 114537/2023 - APPLICATION FOR SUBSTITUTION

IA No. 114539/2023 - EXEMPTION FROM FILING O.T.)

Date : 11-08-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr Varun Sarin, Adv.

Ms Parul Dutta, Adv.

Mr. Ashok Mathur, AOR

Mr. Sarvesh Singh Baghel, AOR

Mr. Arun Pratap Singh Rajawat, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

Mr. Manish Kumar, Adv.

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M/S. Parekh & Co., AOR
Mr. Sumit Goel, Adv.
Mr. Abhishek Thakral, Adv.

Mr. Manish K. Bishnoi, AOR
Mr Narindera K Verma, Adv.
Ms. Prerana Sabharwal, Adv.

Mr. Siddhartha Chowdhury, AOR

Mr. Bhakti Vardhan Singh, AOR
Mr. Ankit Khatri, Adv.

Mr. Prasenjit Keswani, Adv.
Mr. Upmanyu Tewari, Adv.
Mr. Nitin Sangra, Adv.
Ms. Devika Khanna, Adv.
Mrs. V. D. Khanna, AOR

Mr. P.k. Bhalla, Adv.
Mr. Praveen Kumar, AOR
Ms. Sunaina Kumar, Adv.

Mr. M. C. Dhingra, AOR
Mr. Gaurav Dhingra, Adv.
Mr. Raghvendra Shukla, Adv.
Mr. Dipanker Pokhriyal, Adv.
Mr. Mahender Ram, Adv.
Mr. A. K. Singh, Adv.

Ms. Deepshikha Sansanwal, Adv.
Ms. Sonam Anand, Adv.
Mr. Santosh Krishnan, AOR

Mr Sanjeev Kumar Singh, Adv.
Mr. Kumar Dushyant Singh, AOR
Mr Dhiraj, Adv.
Mr Akshat Vachher, Adv.
Mr Sanjeev Kr Singh, Adv.
Mr Devansh Shekhar, Adv.
M/S. Vachher And Agrud, AOR

Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 2443-2453/2021

Respondent nos.1 to 9 in C.A. No.2443/2021, respondent nos. 1 to 3 in C.A. No. 2445 and 2452 of 2021, all respondents in C.A. No.2444/2021 and C.A. No.2446-2451/2021 and respondent nos. 1 to 4 in C.A. No.2453/2021 are served/duly represented.

Applications for deletion filed in respect of respondent no.9 in C.A. No.2443/2021 and respondent no.4 in C.A. No.2445/2021 be processed as per rules.

Unregistered application for substitution filed for respondent no. 4 in C.A. No.2445/2021 is allowed to be withdrawn in terms of letter filed by counsel.

Ld. counsel for the appellant is granted two weeks' time to take fresh steps in respect of unserved respondent no. 4 in C.A. No.2452/2021.

Ld. Counsel for the appellant submits that respondent no.5 in C.A. No.2453/2021 is the same as respondent no.2 in C.A. No.2431/2021 and is duly represented by ld. Advocate-on-record, Ms V.D.Khanna. Submission is taken on record. Registry to verify and update the records.

C.A. No. 2454-2464/2021

Respondent nos. 1 to 8 in C.A. No.2454/2021, respondent nos. 1 to 3 in C.A. No. 2456 and 2463 of 2021, all respondents in C.A. No.2455/2021 and C.A. No.2457-2462/2021 and respondent nos. 1 to 4 in C.A. No.2464/2021 are served/duly represented.

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Applications for deletion filed in respect of respondent no.9 in C.A.No.2454/2021 and respondent no.4 in C.A. No.2456/2021 be processed as per rules.

Unregistered application for substitution filed for respondent no.4 in C.A. No.2456/2021 is allowed to be withdrawn in terms of letter filed by counsel.

Ld. counsel for the appellant is granted two weeks' time to take fresh steps in respect of unserved respondent no. 4 in C.A. No.2463/2021.

Ld. Counsel for the appellant submits that respondent no.5 in C.A. No.2464/2021 is the same as respondent no.2 in C.A. No.2431/2021 and is duly represented by ld. Advocate-on-record, Ms V.D.Khanna. Submission is taken on record. Registry to verify and update the records.

List again on 25.9.2023.

H. SHASHIDHARA SHETTY
Registrar